

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.516/98

Thursday, this the 2nd day of April, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

Ashok Kumar.K.G.  
Neepasadanan,  
Kidangoor.P.O.  
Kottayam.

- Applicant

By Advocate Mr CS Ajith Prakash(rep)

Vs

1. The Assistant Superintendent of Post Offices,  
Kottayam East Sub Division,  
Kottayam-686 001.
2. The Post Master General,  
Central Region,  
Kochi-682 016. - Respondents

By Advocate Mr George Joseph, ACGSC

The application having been heard on 2.4.98, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

The applicant is an aspirant for selection and appointment to the post of Extra Departmental Delivery Agent, Kidangoor.P.O. The applicant has filed this application for a declaration that he is entitled to be considered for selection and appointment to the post of EDDA, Kidangoor.P.O. though his name is not sponsored by the Employment Exchange.

2. When the application came up for hearing, learned counsel for respondents states that in view of the ruling of the Hon'ble Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, A.P. Vs KBN Visweshwara Rao, (1996) 6 SCC, 216, the respondents would consider the candidature of applicant also for selection and appointment to the post of EDDA, Kidangoor.P.O.

3. In view of what is stated above, we dispose of this application with a direction to the respondents to consider the candidature of the applicant as valid for selection and appointment to the post of EDDA, Kidangoor.P.O., though his name may not be sponsored by the Employment Exchange. No costs.

Dated, the 2nd April, 1998.

  
(SK GHOSAL)  
ADMINISTRATIVE MEMBER

  
(AV HARIDASAN)  
VICE CHAIRMAN

trs/3498